

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4201
ANSWERED ON:18.12.2014
DIGITISATION OF LAND RECORDS
Mullappally Shri Ramachandran

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the implementation of digitization of land records in the country;
- (b) if so, the details thereof and the progress made so far in this regard, State/UT-wise; and
- (c) the details of funds allocated and utilized for the purpose during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c) The Department of Land Resources provides funds to the States/UTs under National Land Records Modernization Programme for digitization of land records and other related activities and reviews implementation of the programme during review meetings with the States and UTs. The States and UTs are at the various stages of implementation of digitization of land records. The States/UTs which have completed or have made considerable progress in computerization of land records i.e. Record of Rights include Andhra Pradesh, Assam (Partial), Chhattisgarh, Gujarat, Goa, Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Manipur (Partial), Odisha, Punjab, Rajasthan, Sikkim, Telangana, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal (Partial), Dadra & Nagar Haveli, Daman & Diu, and Puducherry. State/UT-wise details of funds released during the last three years and the current year for different components of National Land Records Modernization Programme and the utilization are given at the Annexure.